2

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 1/NCLT/AHM/2018 CA(CAA) No. 162/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

Name of the Company:

Isar Builders & Developers Pvt. Ltd.

Archana Overseas Pvt. Ltd. Demuric Holdings Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. BANDISH SOPARKAK

Bospakar

2

## **ORDER**

Learned Advocate Mr. Bandish Soparkar i/b Learned Advocate Mrs. Swati Soparkar present for Applicants.

Proof of service of notice on statutory authorities filed.

No representation received from statutory authorities.

Heard arguments of learned Counsel for Petitioner.

Petition is admitted.

Date of hearing fixed on 29.01.2018.

Petitioner shall advertise Notice of hearing of this petition in "Indian Express" Surat edition and "Sandesh" Surat Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner is directed to serve copy of this order informing the date of hearing on ROC, OL, Regional Director and income Tax and shall file proof for service.

List the matter on 29.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL